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CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH KOLKATA

O.A.No.350/00297/2015

Date of Order : 24-09-2015

Present : **Hon'ble Mr Justice G. Rajasuria, Judicial Member**
Hon'ble Ms Jaya Das Gupta, Administrative Member

ANINDYA BANERJEE & ANR.

.....Applicants

-Versus-

E. RAILWAY

.....Respondents

For the applicants : Mr A. Chakraborty, Counsel
For the respondents : Mr A.K. Guha, Counsel

O R D E R (ORAL)

JUSTICE G.RAJASURIA, JM,

Heard both. This O.A has been filed seeking the following reliefs :

"8.(a) An order do issue directing the respondents to grant appointment in favour of applicant No. 2 at an early date as he was declared fit both in written and medical test.

(c) Leave may be granted to file this original Application Jointly under Rule 4(5)(a) of the CAT Procedure Rule 1987."

2. Learned counsel for the applicant would submit that representation dated 13.4.2013 submitted by the applicant is still pending with the respondents and there is no response.

3. Learned counsel for the respondents would submit that the appropriate authority would consider it and pass suitable direction on merits.

4. Hence in view of the rival submissions, without deciding the matter on merits we would like to issue the following direction :

Respondent authority shall consider the representation of the applicant within a period of 2 months from the date of receipt of a copy of this order and communicate the result thereof to the applicant immediately thereafter.

O.A is accordingly disposed of. No costs.

(JAYA DAS GUPTA)
ADMINISTRATIVE MEMBER

(G. RAJASURIA)
JUDICIAL MEMBER